5099

alone or on the Government of Bombay also?]

SHRIMATI LAKSHMI MENON: The responsibility is shared by the Governments of Bombay and Saurashtra.

सादी और गुमोद्योग प्रदर्शनी

*४६२. श्री नवाब सिंह चाँहान (श्री प्र० च० भंजदंव की और से): क्या वाणिज्य और उद्योग मंत्री यह बताने की कृषा करेंगे कि अखिल भारतीय खादी और गूमोद्योग बोर्ड की खादी और गूमोद्योग पद्रश्ती में सरकार को कितना क्या वहन करना पड़ा हैं?

†[Khadi and Village Industries Exhibition

*562. SHRI N. S. CHAUHAN (On behalf of Shri P. C. Bhanj Deo): Will the Minister for Commerce and Industry be pleased to state how much money has been spent by Government on the Khadi and Village Industries Exhibition sponsored by the All-India Khadi and Village Industries Board?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Rs. 5,17,000.

श्री किशारी राम: अखिल भारतीय खादी बोर्ड ने किस महीने में अपनी प्रदर्शनी की योजना सरकार के पास भेजी थी?

†[Shri KISHORI RAM: In what month the All-India Khadi Board submitted to the Government its scheme for holding the Exhibition?]

श्री **ड**ि पी० करमरकर: मेर पास इस वक्त महीने का नाम तो नहीं हैं। प्रदर्शनी होने से शायद तीन चार महीने पहले भेजी थी।

 \dagger [Shri D. P. KARMARKAR: I haven't got the name of the month at the moment. The scheme was sent about three or four months before the Exhibition was held.]

श्री एन० एस० चाँहान: खादी एकजीविशन में य्० पी० और वम्बई से बी कीर्पिग डिपार्ट-मेंट आया था तो क्या उन डिपार्टमेंटों का काम दंख कर केन्द्रीय सरकार उन्हें कुळ गांट दंने की सांच रही है या कोई गांट दंती हैं?

†[Shri N. S. CHAUHAN: The Beekeeping Departments from the Uttar Pradesh and Bombay participated in the Exhibition. Having seen the work of these departments, is the Central Government considering giving them any grants or does it already give them any grants?]

श्री हीं पी करमरकर: जी हां, विलंज इंड-स्ट्रीज के बार में एंसा हैं कि प्रान्तीय सरकारें हमें अपनी रंकमेंडेशन भेजती हैं और हम उन पर सोच विचार करते हैं। अगर हम मुनासिब समभेंगे तो गूंट देंगे।

†[Shri D. P. KARMARKAR: Yes, Sir, the State Governments send us their recommendations in respect of the village industries, and we consider them. If we consider it necessary, grants will be given.]

श्री किशारी राम: सरकार ने इस भारतीय खादी बोर्ड की योजना की मंज्री कब दी?

†[SHRI KISHORI RAM: When did the Government give its sanction to the scheme of the All-India Khadi Board?]

श्री डी० पी० करमरकर: १६४२ में खादी बोर्ड की योजना की गई।

†[Shri D. P. KARMARKAR: The Khadi Board was planned in 1953.]

श्री एन० एंस्० चाँहान: क्या माननीय मंत्री जी को यह मार्ल्म हैं कि इस प्रदर्शनी के लिए 5101

जो निमंत्रण पत्र भेजे गए थे वह कुछ एसे लोगों के पास भेजे गए थे जो कि यहां मौजूद नहीं थे और श्री भंजदेव, जो कि यहां मौजूद थे उनकी नहीं भेजा गया?

†[SHRI N. S. CHAUHAN: Does the hon. Minister know that invitationcards for this Exhibition were sent to some such people as were not present here, and no invitation card was sent to Shri Bhanj Deo who was present here?]

श्री डी० पी० करमरकरः भेजा तो होगा. हो सकता है कि उनको नहीं मिला हो या फिर किसी और को भेज दिया गया हो, कुछ एसा हो सकता 計

†[SHRI D. P. KARMARKAR: must have been sent-it is just possible that he did not receive it, or it might have been sent to some one else. Some such thing must have happened.

श्री एन० एस० चौहान: माननीय मंत्री जी की राय में यह ठीक हुआ या गलत हुआ हैं।

†[SHRI N. S. CHAUHAN: May I know whether in the opinion of the hon. Minister it has been a right thing or a wrong thing?]

श्री डी० पी० करमरकर: हमें भेजना तो जरूर चाहिए और भेजा होगा। लीकन हो सकता हैं कि गल्ती हो गई हो कभी कभी गल्तियां हो सकती हैं।

†[SHRI D. P. KARMARKAR: should have sent it, and it might have been sent. But it is possible there may have been a mistake. There can be mistakes sometimes.]

MR. CHAIRMAN: Questions are over.

8.52 A.M. WRITTEN ANSWERS TO QUES-TIONS

TRADING IN MANGANESE ORE

*566. SHRI J. V. K. VALLABHARAO: the Minister for Commerce AND INDUSTRY be pleased to state:

- (a) how many companies are trading in manganese ore in Visakhapatnam and Srikakulam districts; and
- (b) how many tons of manganeseore have been exported from Visakhapatnam port and to which countries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Six in Visakhapatnam and two in Srikakulam districts.

(b) A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 259.1

LOANS GIVEN TO DISPLACED PERSONS-IN MANIPUR STATE

*567. Shri NGANGOM TOMPOK: Will the Minister for REHABILITATION be pleased to state:

- (a) whether any industrial loans have been made available to the displaced persons in Manipur State;
- (b) if so, what is the amount of such loans available; and
- (c) whether the payment of these loans to displaced persons in that State has started, and if so, when?

THE MINISTER FOR REHABILITA-TION (SHRI A. P. JAIN): (a) to (c). A loan of Rs. 3,600 was advanced to a Carpenter Co-operative Society.

Development Schemes not Visualised

IN THE PLAN

430. DR. R. P. DUBE: Will the Minister for Planning be pleased to

(a) whether it is a fact that at the last meeting of the National Development Council the question of expenditure incurred by State Governments on

[†]English translation.